

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

103. I.A. 3060/2022

In

C.P.(IB)-411(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Morya Buildcon Private Limited
V/s.
Morya Infraconstruct Private Limited.

Appearance

For Financial Creditor : Adv. Kamal Shroff

For Corporate Debtor: Adv. Ankita Chatterjee

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned counsel for the Financial Creditor submits that Additional Affidavit was filed on 22.05.2024. However, the same is not reflected on DMS. Financial Creditor to clear the defects, if any, and to ensure the same is reflected on DMS. List this matter on **14.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)